

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 722  
(To be answered on the 21<sup>st</sup> July 2016)

PARKING CHARGE AT AHMEDABAD AIRPORT

722. SHRI C.R. PATIL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is aware that the parking charge at Ahmedabad airport is charged for four hours instead of hourly charge;
- (b) if so, the details thereof;
- (c) whether the Government has made any rule to take this type of parking charge from passengers;
- (d) if so, whether the Government has received any complaints on this issue; and
- (e) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c) : Yes, Madam. As per the current policy of Airports Authority of India (AAI), the car parking charges at all AAI airports are charged on two hourly basis. This provision has been made applicable in respect of all fresh contracts only. At Ahmedabad Airport, car parking contract is operated as per the old policy of AAI wherein the car parking charges were levied on four hourly basis. The said rates were approved by the Commercial Advisory Board of AAI in the past as per policy in vogue at that time. However, the car parking charges @ Rs.85/- collected at Ahmedabad Airport on four hour slot is at par with the car parking charges applicable for other similar airports on two hours slots. The existing contract is scheduled for renewal with effect from 08.12.2016.

(d) & (e) : No specific complaint with regard to four hourly slots has been received. However, all complaints received from passengers are addressed through the grievance redressal mechanism of AAI.

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